

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1000/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Nucleus Stock Brokers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Nucleus Stock Brokers Pvt. Ltd.	Advocate	

ORDER

CSP 998/230-232/NCLT/MB/MAH/2017
CSP 999/230-232/NCLT/MB/MAH/2017
CSP 1000/230-232/NCLT/MB/MAH/2017
CSP 1001/230-232/NCLT/MB/MAH/2017
CSP 1002/230-232/NCLT/MB/MAH/2017
CSP 1003/230-232/NCLT/MB/MAH/2017
CSP 1005/230-232/NCLT/MB/MAH/2017
CSP 1006/230-232/NCLT/MB/MAH/2017
CSP 1007/230-232/NCLT/MB/MAH/2017

Company petitions are allowed, vide separate orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)